

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)

Minutes of the Norms Committee-II Meeting No. 25/09 held on 23.09.2008.

The Meeting No. 25/09 of Norms Committee-II was held on 23.09.2008 for the licensing year 2008-2009 under the Chairmanship of Joint Director General of Foreign Trade (OPH) to consider the applications under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2004-2009. The following members were present in the meeting:-

<u>S.No</u>	<u>Name of the representatives & their Designation</u>	<u>Deptt.</u>
1.	Shri B. D. Ghosh, Jt. IA	M/o Steel
2.	Sh. S.K. Jain, D.O.	DIPP
3.	Shri A. K. Mishra, Asst IA	M/o Steel
4.	Shri K. K. Funda, Asst. Director	DC(SSl)
5.	Shri Gajraj Singh, Sr. D.O.	DHI
6.	Shri Narendra Vashista, FTDO	DGFT

The Committee took up the individual cases of the agenda of this meeting for discussion and the decision taken in respect of each case as follows:

1	Case No.:1/25/81-ALC2/2008	Party Name:VIJAI ELECTRICALS LTD	Meet No/Date:25/81-ALC2/2008 23.09.2008	Status:Case Added
	HQ File :01/81/050/00369/AM09/	RLA File :09/24/040/00222/AM09/	Lic.No/Date:0910035199 01.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 25/81 held on 23.09.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 11.11.2008.			

2	Case No.:2/25/81-ALC2/2008	Party Name:PRIMEX PLASTICS (P) LTD	Meet No/Date:25/81-ALC2/2008 23.09.2008	Status:Case Added
	HQ File :01/81/050/00370/AM09/	RLA File :07/24/040/00258/AM09/	Lic.No/Date:0710059498 01.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 25/81 held on 23.09.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 11.11.2008.			

3	Case No.:3/25/81-ALC2/2008	Party Name:VEM TECHNOLOGIES PLTD.,	Meet No/Date:25/81-ALC2/2008 23.09.2008	Status:Case Added
	HQ File :01/81/050/00371/AM09/	RLA File :09/24/040/00229/AM09/	Lic.No/Date:0910035204 02.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 25/81 held on 23.09.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 11.11.2008.			

4	Case No.:4/25/81-ALC2/2008	Party Name:ABB LIMITED	Meet No/Date:25/81-ALC2/2008 23.09.2008	Status:Case Added
	HQ File :01/81/050/00372/AM09/	RLA File :07/24/040/00286/AM09/	Lic.No/Date:0710059515 02.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 25/81 held on 23.09.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm or the status if licence has already issued on net to net basis. The case stands deferred and to be relisted on 29.10.2008.			

5	Case No.:5/25/81-ALC2/2008	Party Name:KOTAK URJA PVT. LTD.	Meet No/Date:25/81-ALC2/2008 23.09.2008	Status:Case Added
	HQ File :01/81/050/00373/AM09/	RLA File :07/24/040/00296/AM09/	Lic.No/Date:0710059579 04.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 25/81 held on 23.09.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 11.11.2008.			

6	Case No.: 6/25/81-ALC2/2008	Party Name:ROCKWELL AUTOMATION INDIA PRIVATE LIMITED	Meet No/Date:25/81-ALC2/2008 23.09.2008	Status: Case Added
	HQ File :01/81/050/00374/AM09/	RLA File :05/24/040/00374/AM09/	Lic.No/Date:0510227042 08.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 25/81 held on 23.09.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm or the status if licence has already issued on net to net basis. The case stands deferred and to be relisted on 29.10.2008.			

7	Case No.: 7/25/81-ALC2/2008	Party Name:MAHENDRA INDUSTRIES	Meet No/Date:25/81-ALC2/2008 23.09.2008	Status: Case Added
	HQ File :01/81/050/00375/AM09/	RLA File :07/24/040/00308/AM09/	Lic.No/Date:0710059594 08.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 25/81 held on 23.09.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 11.11.2008.			

8	Case No.: 8/25/81-ALC2/2008	Party Name:PERMASTEELISA (INDIA) PVT. LTD.,	Meet No/Date:25/81-ALC2/2008 23.09.2008	Status: Case Added
	HQ File :01/81/050/00376/AM09/	RLA File :07/24/040/00313/AM09/	Lic.No/Date:0710059597 08.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 25/81 held on 23.09.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 11.11.2008.			

9	Case No.: 9/25/81-ALC2/2008	Party Name:TATA BP SOLAR INDIA LTD.	Meet No/Date:25/81-ALC2/2008 23.09.2008	Status: Case Added
	HQ File :01/81/050/00377/AM09/	RLA File :07/24/040/00305/AM09/	Lic.No/Date:0710059600 08.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 25/81 held on 23.09.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 11.11.2008.			

10	Case No.:10/25/81-ALC2/2008	Party Name:TEK ELECTROMECHANICALS PVT LTD	Meet No/Date:25/81-ALC2/2008 23.09.2008	Status:Case Added
	HQ File :01/81/050/00378/AM09/	RLA File :31/24/040/00114/AM09/	Lic.No/Date:3110035315 09.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 25/81 held on 23.09.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 11.11.2008.			

11	Case No.:11/25/81-ALC2/2008	Party Name:TEK ELECTROMECHANICALS PVT LTD	Meet No/Date:25/81-ALC2/2008 23.09.2008	Status:Case Added
	HQ File :01/81/050/00379/AM09/	RLA File :31/24/040/00158/AM09/	Lic.No/Date:3110035325 09.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 25/81 held on 23.09.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 11.11.2008.			

12	Case No.:12/25/81-ALC2/2008	Party Name:ASIATIC ELECTRICAL AND SWITCHGEAR PVT.LTD.	Meet No/Date:25/81-ALC2/2008 23.09.2008	Status:Case Added
	HQ File :01/81/050/00380/AM09/	RLA File :05/24/040/00387/AM09/	Lic.No/Date:0510227339 11.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 25/81 held on 23.09.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 11.11.2008.			

13	Case No.:13/25/81-ALC2/2008	Party Name:CIM TOOLS PVT.LTD.,	Meet No/Date:25/81-ALC2/2008 23.09.2008	Status:Case Added
	HQ File :01/81/050/00381/AM09/	RLA File :07/24/040/00307/AM09/	Lic.No/Date:0710059704 11.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 25/81 held on 23.09.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 11.11.2008.			

14	Case No.:14/25/81-ALC2/2008	Party Name:TECHNICAL CONSULTANCY & SERVICES	Meet No/Date:25/81-ALC2/2008 23.09.2008	Status:Case Added
	HQ File :01/81/050/00382/AM09/	RLA File :03/95/040/00454/AM09/	Lic.No/Date:0310486098 11.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 25/81 held on 23.09.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 11.11.2008.			

PART –AR - FRESH

Case No.AR -27	M/s Suzlon Generator Pvt. Ltd., Pune
Meeting No. 25/81	F.No. 01/81/050/387/AM08/DES-II
Dated: 23-09-2008	Advance Licence No 3110031266 dt 31-10-2007
	RLA F.No. 31/24/040/244/AM08

Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 25/81 held on 23.09.2008. The committee decided that a copy of the representation of the firm may be referred to DHI for examination and comments. The case stands deferred and to be relisted on 11.11.2008.

Case No.AR -28	M/s Suzlon Generator Pvt. Ltd., Pune
Meeting No. 25/81	F.No. 01/81/050/397/AM08/DES-II
Dated: 23-09-2008	Advance Licence No 3110031274 dt 24-10-2007
	RLA F.No. 31/24/040/243/AM08

Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 25/81 held on 23.09.2008. The committee decided that a copy of the representation of the firm may be referred to DHI for examination and comments. The case stands deferred and to be relisted on 11.11.2008.

Case No.AR -29	M/s Rane (Madras) Ltd., Chennai
Meeting No. 25/81	F.No. 01/81/050/958/AM08/DES-II
Dated: 23-09-2008	Advance Licence No 0410066229 dt 12-01-2005

Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 25/81 held on 23.09.2008. The committee decided to call for the following information/clarification from the firm and to re-list the case on 11.11.2008: -

1. Excise certified statement that the import quantity of "Net total content of 2171 Kgs of Rynite has been used in export product".

Case No.AR -30	M/s Salzer Electronics Ltd., Coimbatore
Meeting No. 25/81	F.No. 01/81/050/227/AM08/DES-II
Dated: 23-09-2008	Advance Licence No 3210035899 dt 03-08-2007
	RLA F.No. 32/24/040/021/AM08

Decision : The case regarding amendment of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 25/81 held on 23.09.2008. The Norms Committee, after deliberating upon the case, decided to amend the norms in respect of the subject Advance Authorisation with the following modifications:-

1. In export product No. 1 Toroidal Transformers Model No. is 8579 –V2-06.

R/A may take suitable consequential action accordingly.

Case No.AR -31	M/s Paramount Communication Ltd.Bhiwadi
Meeting No. 25/81	F.No. 01/81/050/205/AM09/DES-II
Dated: 23-09-2008	Advance Licence No 0510216700 dt 19-02-2008
	RLA F.No. 05/24/042/825/AM07

Decision : The case regarding amendment of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 25/81 held on 23.09.2008. The Norms Committee, after deliberating upon the case, decided to amend the norms in respect of the subject Advance Authorisation as applied for as per Engineering Table No. 5.

R/A may take suitable consequential action accordingly.
